

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 102

New IA/1821/ND/2024 in IB/74/ND/2022

IN THE MATTER OF:

Rishi Pal Ruhil

...

Applicant

Under Section 94(1) of Insolvency & Bankruptcy Code, 2016.

Order delivered on 22.04.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the RP : Mr. Shivankar Sharma, RP

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA No. 1821/ND/2024

Mr. Shivankar Sharma, Learned Counsel for the applicant/RP is present physically and made submissions in part. List on 23.04.2024.

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**